## IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP No. 29(ND)/2008

SECTION: UNDER SECTION	NS 397/398	OF THE COM	IPANIES ACT, 2013	
IN THE MATTER OF:				
Mr.Vinod Gupta			D. 60	
			Petitioner	
		V/s		
M/s Vivek Tower Pvt. Ltd.	. & Ors.		Respondent	
			Order delivered on 23.08.2	2017
Coram:				
R.VARADHARAJAN Hon'ble Member (Judicial)				
For the Petitioner	: -			
For the Respondent	: Ms.Sr	eenita Ghosh,	Advocate	
		ORDER		
As in CP No. 24(ND)	)/2008			